# SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
# IN THE MATTER OF PACL LTD.
# CAUSE LIST FOR 23/03/2018 (FRIDAY)

| S.No. | File No. | Case Particulars | Purpose |
|---|---|---|---|
| 1 | 408 | Sh. Mandip Singh Khillon, Advocate | Order |
| 2 | 146/8 | Vismaya Ventures India Pvt. Ltd. | Misc |
| 3 | 452 | C. Lakshmipathy | Argument |

Laxmi

Be uploaded
RCV
22/3/18